

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1192
ANSWERED ON MONDAY THE 25TH NOVEMBER, 2019
AGRAHAYANA 4, 1941 (SAKA)**

NEW CSR RULES

QUESTION

1192. SHRI UTTAM KUMAR REDDY NALAMADA:

SHRI T.N. PRATHAPAN:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the reasons due to which the Government has decided not to operationalise the new CSR rules that make violations a criminal offence;**
- (b) the details of the number of cases of CSR rules violation found and action taken against such violators during each of the last five years;**
- (c) whether the Government has noticed any of the companies or financial institutions committing fraud in their CSR funds, if so, the details thereof;**
- (d) whether the Government proposes to conduct an investigation against Manappuram Finance and Kitex Garments Ltd., if so, the details thereof;**
- (e) whether the Government has the data on the use of CSR funds in the country, if so, the details thereof, sector-wise; and**
- (f) whether the Government has any initiatives to curb such corrupted firms, if so, the details thereof including the number of companies caught in CSR fraud cases during the said period?**

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a): There is an overall effort to decriminalize Companies Act, 2013 ("Act") barring serious fraud and major violations that could have an adverse impact on public interest.

(b) to (f): The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually in MCA21 registry. Centralized Scrutiny and Prosecution Mechanism was setup to monitor CSR compliance by companies. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of the Act, after due examination of records following due process of law. Accordingly, sanction for prosecution has been accorded in 366 cases for

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financial year 2014-15. All CSR related offences are compoundable. So far, 118 applications for compounding have been made and 37 cases have been compounded. Further, call for information letters were issued to 5382 companies seeking information on the compliance of provisions related to Section 135 of the Act and Companies (CSR Policy) Rules, 2014 for financial year 2015-16.

There is no proposal to conduct an investigation against Manappuram Finance Ltd. and Kitex Garments Ltd till date.

The Sector-wise details of the CSR expenditure by Companies during financial years 2014-15, 2015-16, 2016-17 and 2017-18 is annexed.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1192

Development Sector-wise CSR expenditure (in cr.) (Data upto 30.06.2019)

Development Sector	FY 2014-15	FY 2015-16	FY 2016-17	FY 2017-18	Grand Total
Agro Forestry	18.12	57.85	43.45	12.18	131.60
Animal Welfare	17.29	66.67	78.65	59.48	222.09
Armed Forces, Veterans, War Widows/ Dependents	4.76	11.14	37.86	27.72	81.49
Art And Culture	117.37	119.17	305.57	283.81	825.92
Clean Ganga Fund	5.47	32.82	24.37	4.44	67.10
Conservation Of Natural Resources	44.60	49.85	119.09	212.74	426.28
Education	2,589.42	4,057.45	4,500.82	4,594.64	15,742.32
Environmental Sustainability	773.99	796.69	1,076.46	1,076.42	3,723.56
Gender Equality	55.21	73.85	72.60	20.48	222.14
Health Care	1,847.74	2,569.43	2,484.05	2,192.16	9,093.38
Livelihood Enhancement Projects	280.17	393.38	515.47	658.18	1,847.19
NEC/ Not Mentioned	1,338.40	1,051.16	388.96	0.76	2,779.28
Other Central Government	277.10	334.35	419.99	255.40	1,286.83
Poverty, Eradicating Hunger, Malnutrition	274.70	1,252.08	606.55	635.93	2,769.25
Prime Minister's National Relief Fund	228.18	218.04	158.80	158.20	763.23
Rural Development Projects	1,059.35	1,376.16	1,554.78	1,477.29	5,467.58
Safe Drinking Water	103.95	180.16	147.76	180.16	612.03
Sanitation	299.54	631.80	421.71	291.69	1,644.75
Senior Citizens Welfare	8.94	21.87	26.91	32.94	90.67
Setting Up Homes And Hostels For Women	8.74	29.28	61.97	67.73	167.72
Setting Up Orphanage	5.12	16.90	16.80	36.86	75.68
Slum Area Development	101.14	14.10	51.49	35.11	201.84
Socio-Economic Inequalities	39.04	77.97	148.01	134.70	399.72
Special Education	41.43	125.84	164.83	122.56	454.67
Swachh Bharat Kosh	113.86	325.52	184.06	213.79	837.23
Technology Incubators	4.74	26.34	23.09	15.54	69.71
Training To Promote Sports	57.62	140.12	180.33	227.50	605.57
Vocational Skills	277.07	344.39	373.46	391.73	1,386.66
Women Empowerment	72.87	122.79	141.62	200.37	537.65
Grand Total	10,065.93	14,517.19	14,329.53	13,620.51	52,533.16
